

**Changes in the Directorate General,
Mines Safety**

1768. SHRI PURNA CHANDRA MALIK : Will the Minister of LABOUR be pleased to state :

(a) whether major changes has been contemplated in the Directorate General of Mines Safety, Dhanbad;

(b) if so, the details thereof; and

(c) if not, whether Government propose to tone up the Directorate General of Mines Safety technologically, financially and administratively ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) No, Sir.

(b) Does not arise.

(c) A review of the role and functions of the Directorate General of Mines Safety was made by a Committee headed by Shri J.G. Kumaramangalam during the year 1981-82. As a result, a Cadre Review was undertaken to strengthen the organisation and additional posts were created at different levels of the inspection cadre of Directorate General of Mines Safety in 1986. The scales of pay of the officers of the Directorate General of Mines Safety were also revised in 1983 and were later further enhanced on the basis of the recommenda-

tions of the 4th Pay Commission. Two new Zonal offices and three Regional offices have been opened. The Directorate General of Mines Safety has now been declared a scientific and technological organisation. In-house, computer facilities have also been provided to the Directorate General of Mines Safety.

Incidence of leprosy

1769. SHRI PURNA CHANDRA MALIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the incidence of leprosy is on the increase;

(b) if so, what is the rate of growth thereof; and

(c) the number of patients identified and their percentage to total population, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) There is no evidence to show that incidence of leprosy is on the increase.

(b) Does not arise.

(c) A Statement is given below-

Statement

*National Leprosy Eradication Programme
No. of Leprosy cases on record as on June, 1988*

Sl. No.	State/UT	Population in lakhs (1981 census)	Cases on record	Percentage
1	2	3	4	5
1.	Andhra Pradesh	535.5	430536	8.0
2.	Arunachal Pradesh	6.3	1538	2.4
3.	Assam	199.0	17392	0.9
4.	Bihar	699.0	328757	4.7
5.	Goa	10.9	2221	2.0
6.	Gujarat	341.0	58524	1.7
7.	Haryana	129.2	1267	0.1
8.	Himachal Pradesh	42.8	4603	1.1

1	2	3	4	5
9.	J and K	27.0	6113	2.3
10.	Karnataka	391.4	129014	3.5
11.	Kerala	254.5	78161	3.1
12.	Madhya Pradesh	521.8	206747	4.0
13.	Maharashtra	627.8	281926	4.5
14.	Manipur	14.2	4202	2.9
15.	Meghalaya	13.4	1589	1.2
16.	Mizoram	4.9	453	0.9
17.	Nagaland	7.8	1843	2.4
18.	Orissa	263.7	212325	8.0
19.	Punjab	167.9	3495	0.2
20.	Rajasthan	342.0	16377	0.5
21.	Sikkim	3.2	368	1.1
22.	Tamil Nadu	484.1	553129	11.4
23.	Tripura	20.5	5521	2.7
24.	Uttar Pradesh	1108.6	487059	4.4
25.	West Bengal	545.8	293527	5.4
26.	A and N Island	1.9	1193	6.3
27.	Chandigarh	4.5	595	1.3
28.	D and N Haveli	0.1	204	2.0
29.	Daman, Diu		178	
30.	Delhi	62.2	11650	1.9
31.	Lakshadweep	0.4	242	6.0
32.	Pondicherry	6.0	7064	11.7
Total		6818.3	3148513	4.6

Manufacture of modern bogie prototype at
CLW

1770. SHRI PARASRAM BHAR-
DWAJ : Will the Minister of RAILWAYS
be pleased to state :

(a) whether the Chittaranjan Locomo-
tive Works has produced a prototype double
suspension bogie (the steel frame within which
the wheel sets are encased) suitable for WAP
type locomotives hauling mail/express trains
at the speed of 160 km per hour;

(b) if so, whether all electric locomo-
tives hauling mail and express trains are pro-
posed to be fitted with these bogies; and

(c) if so, the details of the scheme in
this regard ?

THE MINISTER OF STATE OF THE
MINISTRY OF RAILWAYS (SHRI
MADHAVRAO SCINDIA) : (a) No, Sir.

(b) and (c). Do not arise.

Master Plan of Goa on Tourism

1771. SHRI SHANTARAM NAIK :
Will the Minister of CIVIL AVIATION AND
TOURISM be pleased to state :

(a) whether the master plan on tourism,
prepared by State Government of Goa and
sent to his Ministry has been studied;